



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Deputy Advocate General and Government Advocates for the Kashmir Wing of the Hon'ble High Court.

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Government Order NO: **5371** -LD(A) of 2017.
Dated : 25 - 10 - 2017.

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Sanction is accorded to the appointment of the following Advocates as Law Officers in the Kashmir Wing of the High Court with designation as shown against each:-

Kashmir Wing

S.No.	Name of the Law Officer S/Shri	Designation
1.	Syed Shujat Rizvi	Deputy Advocate General
2.	Zahoor Ahmad Malik	Government Advocate
3.	Gh. Mohammad Bhat	Government Advocate

The said appointments shall be governed by the terms and conditions as laid down in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD (A) 2016/35-I.

Dated: 25 – 10 – 2017.

Copy to the:-

1. Chief Secretary, J&K, Srinagar.
2. Learned Advocate General, J&K.
3. Director General of Police, J&K Srinagar.
4. Principal Resident Commissioner, J&K New Delhi.
5. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
6. Principal Secretary to the Hon'ble Chief Minister, J&K Srinagar.
7. All Principal Secretaries to Government.
8. Principal Accountant General (A&E), J&K Jammu.
1. All Commissioners/Secretaries to Government.
2. Director Information, J&K Srinagar.
3. Divisional Commissioner, Kashmir/Jammu.
4. Registrar General, J&K High Court, Srinagar.
5. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
6. Shri Shoeb Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
7. All concerned Law Officers for information.
8. Director Litigation, Jammu/Srinagar.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.
10. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazette.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Government Order file.
13. Concerned file.

Achal Sethi
(Achal Sethi)
Special Secretary to Government.

25-10-2017